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(b) and (c) Do not arise in view of (a) above.

Oil Palm India Limited

980. SHRI THENNALA
BALAKRISHNA PILLAI: Will the
Minister of AGRICULTURE
be pleased to state:

(a) whether Government have any proposal for the improvement of functioning of the Oil Palm India Limited, Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) Yes, Sir.

(b) The present processing facilities are not adequate, hence it is proposed to modernise the existing processing facilities so that the entire fruit will be processed. Feasibility studies are being made. The Technology Mission on Oilseeds and Pulses has sanctioned Rs. 57.702 lakhs for setting up of a seed garden to produce tenera hybrid variety seeds at Thodupuzha and it is being set up.

Small and Marginal Farmers

981.SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

- (a) the appropriate number of small and marginal farmers in the country, State and Union Territory-wise;
- (b) the schemes sponsored by the Central Government for their integrated development;
- (c) the Central assistance granted to the State of Orissa and other States also for implementing those schemes during the Eighth Plan: and
 - (d) the year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) State-wise distribution of Small and Marginal holdings as per 1990-91 census is given in the enclosed statement I (See below)

(b) to (d) A scheme for infrastructural development for and marginal farmers was implemented during 1992-93 and 1993-94. Details of Central assistance released to the

States/UTs including Orissa are given in the enclosed Statement-II (See below)

The Government have set up a Small Farmers' Agri-Business Consortium as a society under the Societies Registration Act, 1860. The SFAC would attempt to develop Agro-business activities which would help the Small and Marginal Farmers through backward/forward linkages lo have better returns.

Besides, a number of other schemes for agricultural development are also being implemented in all States including Orissa which benefit all farmers including Small and Marginal Farmers.

Statement-I

State-wise Distribution of small ami Marginal holdings, 1990-91

(thousands)

No. 3 4 1. Andhra Pradesh 5211 19 2. Assam 1451* 54 3. Bihar 8976* 132
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2. Assam 1451* 54 3. Bihar 8976* 132
3. Bihar 8976* 132
4 6 1
4. Gujarat 924 9
5. Haryana 622 30
6. Himachal Pradesh 538 1
7. Jammu & Kashmir 90! 19
8. Karnataka 2262 158
9. Kerala 5016 28
10. Madhya Pradesh 3136 19
11. Maharashtra 3275 273
12. Manipur 69
13. Meghalaya 59
14. Nagaland 13
15. Orissa 2118 103
16. Punjab 296 29
17. Rajasthan 1517 10
18. Sikkim 26
19. Tamil Nadu 5048 12
20. Tripura 217
21. Uttar Pradesh 14819 31
22. West Bengal 4639 110
23. Arunachal 16
24. Chandigarh 1 Ne
25. D & N Haveli 4
26. Delhi 26
27. Goa 58
28. Lakshadweep 6 Ne
29. Mizoram 29
30. Pondicharry 26